

**CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR,
PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
08.10.2020 at 2.45 PM**

HEARING

1. Crl. Misc. 215/2020
2. CC 970/2020
3. OS 314/2016
4. OS 316/2016
5. OS 232/2020 Krishnappa Vs. Huchamma
6. OS 233/2020 Gowdappa Vs. Huchamma
7. OS 234/2020 Venkateshappa Vs. Huchamma
8. OS 235/2020 Thimmaiah Vs. Huchamma

JC MATTERS

9. CC 367/20103
10. CC 14/2018
11. CC 1151/2019
12. CC 2539/2019
13. CC 1041/2020
14. CC 1044/2020
15. CC 1047/2020
16. CC 1212/2020

Hosakote

Dated: -07.10.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 08.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">HEARING</p> <p>1. OS 385/2016 2. OS 179/2017 3. OS 19/2018 4. OS 59/2020</p>	<p style="text-align: center;">HEARING</p> <p>6. CrI. Misc. ___/2020 Appe Gowda.N. Vs. Tahsildar, Hosakote 7. Crime 92/2020 NGPS 8. CC 84/2015 9. CC 815/2017 10. CC 178/2018 11. CC 314/2019 12. CC 922/2020 13. CC 1053/2020 14. PCR 145/2020</p>
<p style="text-align: center;">ORDERS</p> <p>5. OS 57/2020</p>	

Hosakote
Dated: - 07.10.2020

Girish
07/10/2020
Addl. Civil Judge & JMFC., Hosakote

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